

(37)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A. No. 1150/91.

Dt. of Decision : 20.6.94.

Mr. V.R. Ramanujam

.. Applicant.

Vs

1. General Manager,  
South Central Railway,  
Secunderabad.

2. Senior Divisional Personnel  
Officer, South Central Railway,  
Vijayawada.

.. Respondents.

Counsel for the Applicant : Mr. K. Sudhakar Reddy

Counsel for the Respondents : Mr. K. Ramulu,

• CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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O.A.NO.1150/91.

JUDGMENT

Dt: 20.6.94.

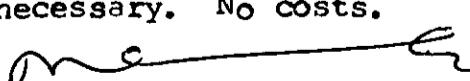
(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

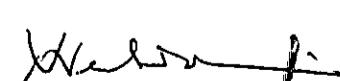
Heard Shri K.Sudhakar Reddy, learned counsel for the applicant and Shri K.Ramulu, learned standing counsel for the respondents.

2. This OA was filed praying for a direction to the respondents to refix the seniority of the applicant after taking into account his continuous officiation in the post of Chief Clerk from 16.10.1987 and to place him below Sl.No.15 in the combined seniority list of Chief Clerks as per the seniority list dated 25.4.1991.

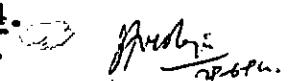
3. Prior to 2.4.1992, promotion to the post of Office Superintendent Grade-I from Chief Clerk (Office Superintendent Grade-II) was considered on zonal basis, and with effect from 2.4.1992 it is being considered on divisional basis as it is now controlled by the Divisional authority. It is further stated in the reply in this OA that no junior to the applicant was considered for promotion prior to 2.4.1992. Hence, the question as to whether the officiating service in the post of Chief Clerk had to be reckoned for fixing seniority in the post of Chief <sup>clerk</sup> is of academic importance and hence there is no need to consider <sup>it</sup> for disposal of this OA.

4. In the result, the OA is closed as no order is necessary. No costs.

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

  
(V. NEELADRI RAO)  
VICE CHAIRMAN

DATED: 20th June, 1994.  
Open court dictation.

  
Deputy Registrar (S)

To

1. The General Manager, S.C.Rly,  
Secunderabad.
2. The senior divisional Personnel Officer,  
South Central Railway, ~~Vijayawada~~.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, C.A.T. hyd.
4. One copy to Mr. K. Ramulu, SC for Rlys, C.A.T. hyd.
5. One copy to Library, C.A.T. hyd.
6. One spare copy.

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